



**TRIPURĀ JUDICIAL ACADEMY  
NARSINGARH, AGARTALA**

**Phone No. 0381-2341040 E-mail: [tja.agt2014@gmail.com](mailto:tja.agt2014@gmail.com) / Website: <http://tja.tripura.gov.in>**

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Dated, Agartala, the 18<sup>th</sup> May, 2023.

**N\_O\_T\_I\_F\_I\_C\_A\_T\_I\_O\_N**

Hon'ble the High Court of Tripura has been pleased to nominate the following Judicial Officer to participate in the below noted Seminar to be conducted by **LNJN National Institute of Criminology & Forensic Science (NICFS), NFSU Delhi Campus** from **26-28 June, 2023 (3 days)** at **LNJN National Institute of Criminology & Forensic Science (NICFS), NFSU Delhi Campus Rohini, Delhi-110085** in **Physical Mode**.

Sl. No	Name of Course	Name/ Designation of Officer	Contact details of nominee (Viz. Cell Number & E-Mail ID) Email-id
1.	<b>“Seminar cum Workshop on Drug Abuse” (26-28 June, 2023)</b>	Sri Sankar Lal Dutta, Additional Secretary, Law Department, Govt. of Tripura, Agartala.	Cell No. 9435460276 E-mail Id: <a href="mailto:sl.dutta@ajj.gov.in">sl.dutta@ajj.gov.in</a>

No course fee will be charged for the seminar. Nominated officer must not proceed for the training courses without acceptance of his nomination by the **LNJN National Institute of Criminology & Forensic Science (NICFS), NFSU Delhi Campus**. Limited hostel accommodation on single occupancy basis will be provided by them. No family accommodation will be entertained under any circumstances.

The attendance of Sri Sankar Lal Dutta in the Programme will be treated as official duty.

Sd/-

**(S. Datta Purkayastha)**  
**Director**  
**Tripura Judicial Academy**

**Copy for information to:-**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice, A. Lodh, Judge, High Court of Tripura, Agartala.
3. The Registrar General, High Court of Tripura, Agartala.
4. LR & Secretary, Law Department, Government of Tripura.

5. District & Sessions Judge, Dhalai District, Ambassa /West Tripura District, Agartala/North Tripura District, Dharmanagar/South Tripura District, Belonia/Khowai District, Khowai/Unakoti District, Kailashahar/Sepahijala District, Sonamura/Gomati District, Udaipur.
6. The Judge, Family Court, Ambassa Dhalai District / Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/Khowai, Khowai District/Agartala, West Tripura District/ Sonamura, Sepahijala District/Belonia, South Tripura District/Udaipur, Gomati District.
7. **Sri Sankar Lal Dutta**, Additional Secretary, Law Department, Agartala for information and compliance. You are requested to make a report after attending the programme for circulation of the same amongst all Judicial Officers of Tripura Judicial Service. The letter of the Deputy Director (Trg.), LNJN NICFS, NFSU Delhi Campus is attached herewith for further reference.
8. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

**Also copy for information to:-**

1. The Deputy Director (Trg.), LNJN NICFS, NFSU Delhi Campus E-mail: [training\\_dc@nfsu.ac.in](mailto:training_dc@nfsu.ac.in)/ [training.nicfs@nic.in](mailto:training.nicfs@nic.in)

**Director**  
**Tripura Judicial Academy**